

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024
THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF	: M/s Maharaja Theme Parks & Resorts Pvt Ltd
PETITION NUMBER	: CP/1314/IB/2018
APPLICATION NUMBER	: a) IA(IBC)/851(CHE)/2024 b) IA(IBC)/459(CHE)/2023 c) IA(IBC)/460(CHE)/2023 d) IA(IBC)/955(CHE)/2023

ORDER

209.a. IA(IBC)/851(CHE)/2024 IN CP/1314/IB/2018

Ld. Counsel Mr. Avinash Krishnan Ravi for the Applicant. Ld. Counsel Ms. Niveditha Narayanan from the office of Ld. Counsel Mr. T.K. Bhaskar for the Respondent.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

The matter is adjourned to **06.05.2024** for hearing.

209.b. IA(IBC)/459(CHE)/2023 IN CP/1314/IB/2018

209.c. IA(IBC)/460(CHE)/2023 IN CP/1314/IB/2018

209.d. IA(IBC)/955(CHE)/2023 IN CP/1314/IB/2018

Ld. Counsel Mr. Avinash Krishnan Ravi for the Applicant. Ld. Counsel Ms. Niveditha Narayanan from the office of Ld. Counsel Mr. T.K. Bhaskar for the Respondent.

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The matters are adjourned to **06.05.2024** for hearing.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)